

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 154 of 2013 & I.A. No.222 of 2013**

**Dated : 24<sup>th</sup> January, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**M/s Lanco Kondapalli Power Ltd. ... Appellant(s)**  
**Versus**  
**Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Sakya Singha Chaudhuri  
Ms. Prerna Priyadarshini  
Mr. Gautam Chawla

Counsel for the Respondent(s) : Mr. S.B. Upadhayaya, Sr. Adv  
Mr. Kaustuv P. Pathak  
Ms. Swapna Seshadri for R-2 to R-7

Mr. K.V. Mohan  
Mr. K.V. Balakrishnan for APERC(R-1)

**ORDER**

We have heard the learned Sr. Counsel for the Appellant for some time. He is directed to file the Written Submission on or before 14.02.2014 after serving copy on the other side.

Post the matter for further hearing on **14<sup>th</sup> February, 2014.**

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**